

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Warana Dairy and Agro Industries Limited Date of Commencement of Liquidation: 10-05-2023; List of Stakeholders as on Date: 30-11-2024; Name of IP: Mr. Vijendra Kumar Jain; Process Number: 1; Last 5 digit of registration number: 11253

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date				4699489				NA
3	Secured financial creditors	3	1833447352	3	1809049015		24398337		Annexure 3
4	Unsecured financial creditors	7	611630849	6	399269392		212361457		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	1	12833347	1	12833347				Annexure 6
7	Operational creditors (Government Dues)	6	32403502	4	30571383		1832119		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	49	97924553	42	73256891		24208540		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		66	2588239603	56	2329679517		262800453		